

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 139 of 2019 [TP/MP/ 125 of 2016(CP 34 of 2016)] With
IA 507 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021**

Name of the Company: Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA for Adjourment of Hearing

ORDER

Today this matter is wrongly listed on Board. Hence, this matter stands
adjourned to 18.01.2021 at 2.30 PM.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 13th day of January, 2021